NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 52/2022- R-Plan in C.P. (IB) 1765(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **IA 52/2022 Shailesh Verma Vs Darwin Platform Infrastructure Limited**
IN THE MATTER OF
Raj Infrastructure Devlopment (India) Pvt Ltd.
V/s
Lavasa Corporation Ltd.

APPEARANCE :
FOR THE RESOLUTION PROFESSIONAL (RP) : Adv. Kriti Kalyani a/w Adv. Ashish Kamat
FOR THE COMMITTEE OF CREDITORS : Adv. Shriraj Khambete
OTHER ADVOCATES : Adv. Zal Anjhyarujina

Section: 30 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). By consent of the parties list this matter on **29.11.2022** be shown **high on board.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
15.11.2022
ANKIT